New Delhi, dated the 06.11.17

Subject:-Weekly Report in respect of important developments in CBEC for the week–30.10.17 to 03.11.17 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –30.10.17 to 03.11.17.

1. Administrative Changes:-
   - Order regarding posting of Shri Manoj Kumar, IRS, Joint Commissioner, Ahmedabad GST & CX Zone to DGHRD(Infrastructure Wing) on loan basis has been issued vide Office Order No. 184/2017 dated 30.10.2017.
   - Order regarding extension in period upto 31.12.2017 in respect of 2 IRS Officers to handle the work relating to Authorised Economic Operator(AEO) Programme in addition to their present assignments has been issued vide Office Order No. 185/2017 dated 30.10.2017.
   - Order regarding promotion of 08 IRS Officers to the grade of Commissioner has been issued vide Office Order No. 185/2017 dated 30.12.2017.
   - Order regarding posting of Shri Nilesh Kumar Gupta, IRS, ADC Chandigarh GST & CX Zone, to DGGST Hqrs, New Delhi on loan basis has been issued vide Office Order No. 187/2017 dated 31.10.2017.
   - Order regarding transfer/posting of Shri Arjun Raghvendra IRS, Deputy Commissioner from DG Nacin Faridabad to CC(AR)/CESTAT, Chennai has been issued vide Office Order No. 188/2017 dated 31.10.2017.
   - Order regarding posting to Ms. Temusunaro Jamir, JC, CCO, Delhi GST & CX Zone as OSD (ICD) in CBEC, on loan basis has been issued vide Office Order No. 189/2017 dated 01.11.2017.

2. Legislative Changes:-
   - Notification No 53/2017-Cus (ADD), dated 02.11.2017 has been issued to impose definitive anti-dumping duty on the imports of "Sodium Chlorate " originating in or exported from Canada, China PR and European Union.
   - Notification No 54/2017-Central Tax ,dt. 30-10-2017 has been issued to amend Notification no. 30/2017-Central Tax dated 11.09.2017 so as to extend the due date for filing FORM GSTR-2 and FORM GSTR-3 for the month of July, 2017.
   - Notification No 83/2017-Cus,dt. 31-10-2017 has been issued to amend Notification No. 16/2017-Customs dated the 20th April, 2017.
   - Notification No. 102/2017-Cus(N.T.) dated 01.11.2017 issued exchange rates Notification No. 102 dated 01.11.2017.
   - Notification No. 103/2017-Cus(N.T.) dated 02.11.2017 issued exchange rates Notification No. 103/2017-Customs(NT) dated 02.11.2017.

3. Any Circular/Instruction:-

(Hemambika R.Priya)
Commissioner(Coord)

1. Chairperson, CBEC
2. Member (Admn)
3. Member (GST)
4. Member (Budget)
5. Member (IT)
6. Member (CX, ST & Legal)
7. Member (Customs)

**Copy for information to:**
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